

**Industry (Shri Manubhai Shah):** I beg to lay on the Table a copy each of the following papers:

- (i) Certified Accounts of the Coir Board, Ernakulam, for the year 1960-61 and Audit Report thereon, under sub-section (4) of Section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-434/62.]
- (ii) The Rubber (Second Amendment) Rules, 1962 published in Notification No. GSR 1162 dated the 1st September 1962, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-435/62.]

ANNUAL REPORT OF HINDUSTAN ORGANIC CHEMICALS AND REVIEW BY GOVERNMENT ON THE WORKING OF THE COMPANY

**Shri Manubhai Shah:** On behalf of Shri Kanungo, I beg to lay on the Table a copy of each of the following papers:—

- (i) Annual Report of the Hindustan Organic Chemicals, Limited, Bombay, for the year ending the 31st March 1962, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-436/62.]

PAPERS LAID ON THE TABLE—  
contd.

NOTIFICATION UNDER ALL INDIA SERVICES ACT

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951, making cer-

tain further amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

- (i) GSR No. 678 dated the 19th May, 1962,
- (ii) GSR No. 702 dated the 26th May, 1962,
- (iii) GSR No. 755 dated the 9th June, 1962,
- (iv) GSR No. 996 dated the 28th July, 1962.

[Placed in Library. See No. LT-437/62].

NOTIFICATION UNDER EMPLOYEES PROVIDENT FUNDS ACT

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** I beg to lay on the Table a copy of Notification No. GSR No. 1125 dated the 25th August 1962, under sub-section (2) of section 4 of the Employees Provident Funds Act, 1962, extending the said Act to cashewnut industry.

[Placed in Library. See No. LT-438/62].

ANNUAL REPORT ON WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVERNMENT

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** I beg to lay on the Table a copy of Annual Report on the working of Industrial and Commercial Undertakings of Central Government for the year 1960-61. [Place in Liby. See No. LT-439/62].

REPORT OF INDIAN AND STATE ADMINISTRATIVE SERVICES AND PROBLEM OF DISTRICT ADMINISTRATION

**Shri Datar:** On behalf of Shri C. R. Pattabhi Raman, I beg to lay on the Table a copy of Report on Indian and State Administrative Services and Problem of District Administration by Shri V. T. Krishnamachari.

[Placed in Library. See No. LT-440/62].